

### Exports and Imports

3077. SHRI JYOTIRMOY BASU : Will the Minister of COMMERCE be pleased to state :

(a) total yearly value of imports and exports from the year 1960-61 to 1967-68 ;

(b) the total value of imports and exports handled by the foreign controlled private sector concerns during this period annually ;

(c) the total value of petroleum and electrical equipments imported from foreign countries each of these years and the proportionate value or import of petroleum and electrical equipments handled by the foreign controlled companies ;

(d) the value of jute, tea and cotton textiles exported to foreign countries in each of these years ; and

(e) the value of the exports of these items handled by foreign controlled companies in each of these years ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (e). A statement showing total yearly imports and exports, value of petroleum and electrical equipments imported from foreign countries and the value of jute, tea, cotton exported to foreign countries in the years 1960-61 to 1967-68 is laid on the Table of the House. [*Placed in Library. See No. LT-2482/68.*]

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### Smallscale Industries

3078. SHRI GADILINGANA GOWD :  
DR. SUSHILA NAYAR :  
SHRI ONKAR LAL BERWA :  
SHRI P. K. DEO :  
SHRI R. R. SINGH DEO :  
SHRI V. NARASIMHA RAO :

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether the Lokanathan Study

Team on recession in the small scale industries has recommended postponement, by one year, the recovery loans due from entrepreneurs to financial institutions and National Industries Corporation ;

(b) whether Government would lay a copy of the report of the Lokanathan study team on the table of the House ; and

(c) whether various recommendations made by the study team have been examined if so, Government's reaction thereto ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir. Based on the merits of individual units, the Committee has also recommended that the concession may be given to parties who have been regular in payment of instalments upto June, 1966 and should apply only to such cases as are affected by the recession.

(b) and (c). The recommendation of the Committee is under the consideration of Government. A copy of the Report is placed in the Parliament Library.

### Royalaseema Mills Ltd., Adoni.

3079. SHRI GADILINGANA GOWD : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether It is a fact that the Royalaseema Mills, Adoni are permitted to pay Rs. 2000 a month to its Managing Director and that the two other Directors are paid at the rate of Rs. 1000 each per month for production and marketing respectively ;

(b) whether Government have examined the necessity of paying to two other Directors also when the Managing Director is paid decently for managing the business of the Mills ;

(c) whether there are any precedents in any other mills of the size of Royalaseema Mills where other Directors are also paid in addition to the Managing Director ;

(d) what are the savings for the mills after adoption of this system of appointing Managing Director and other Directors from that of the Managing Agency ; and

(e) whether it is a fact that the present Managing Director and other two Directors